Government of India Ministry of Finance Department of Expenditure

LOK SABHA UNSTARRED QUESTION NO.2010

TO BE ANSWERED ON FRIDAY, THE 31ST JULY, 2015/ SHRAVANA 9, 1937 (SAKA)

SEVENTH PAY COMMISSION

2010. SHRI P. NAGARAJAN:

DR. THOKCHOM MEINYA:

SHRI ANOOP MISHRA:

SHRI ALOK SANJAR:

Will the MINISTER OF FINANCE be pleased to state:

- (a) whether the 7th Pay Commission has submitted its recommendations, if so, the details and present status thereof;
- (b) whether the representatives of defence forces are part of the aforesaid pay commission, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to implement the 7th Pay Commission w.e.f. 1st January, 2016, if so, the details thereof and if not the reasons therefor; and
- (d) the time by which the said Pay Commission is likely to be implemented?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

- (a), (c) & (d): The Report of the 7th Central Pay Commission has not yet been submitted to the Government. Therefore, the question of its implementation and its date of effect do not arise at this stage
- (b): The composition of the 7th Central Pay Commission does not comprise a representative from the defence forces as the same is broadly in line with the composition of the previous Central Pay Commissions.
